

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16760/2025

[Arising out of impugned final judgment and order dated 25-04-2025 in LPA No. 1140/2024 passed by the High Court of Judicature at Patna]

BIHAR STATE BAR COUNCIL

Petitioner(s)

VERSUS

SHAHNAZ FATMA & ORS.

Respondent(s)

(IA No. 146370/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 146371/2025 - EXEMPTION FROM FILING O.T.

Date : 14-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. R Balasubramanian, Sr. Adv.  
Dr. Ram Sankar, Adv.  
Mrs. Harini Ramsankar, Adv.  
Ms. Vaijayanti K, Adv.  
Ms. Sujatha Bagadhi, Adv.  
Mr. B Venkatraman, Adv.  
Ms. Sanya Minhas, Adv.  
M/S. Ram Sankar & Co, AOR

For Respondent(s) : Mr. Kausar Raza Faridi, AOR  
Mr. Shahbaaz Jameel, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

After arguing at some length, learned senior counsel appearing for the petitioner, on instructions, seeks permission to withdraw this petition.

Permission is granted.

The special leave petition is dismissed as withdrawn.

(NEETU KHAJURIA)  
ASST. REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR